

सरकार की सिफारिशें मिलने पर ही विचार किया जायेगा ।

Payment of Money by Government as Subsidy

9396. SHRI YASWANT BOROLE : Will the Minister of FINANCE be pleased to state :

(a) the total amount of money which the Government had to pay as subsidies on different counts in the last one year;

(b) what are the various areas where subsidies are given and the reasons for the same; and

(c) whether there are certain areas where subsidies have come to stay and rather have increasing trends and the action that is being considered to reduce the same ?

THE MINISTER OF FINANCE (SHRI H. M. PATEL) : (a) and (b). Information about the subsidies given by Central Governments is available in the Annual Budget Documents of the Central Government and Railways.

(c) Not all subsidies have shown increasing trends. It is the Government's policy to review all subsidies and to reduce them progressively. In doing so the effects of such economics on commodity prices and the cost of living would be borne in mind.

Exporters included in the Directory of Exporters from India

9397. SHRI VIJAY KUMAR MALHOTRA : Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state :

(a) how many exporters are included in Directory of 'Exporters from India' published by Federation of Indian Export Organisations and what is the criteria for including name of exporters in this directory and how many of exporters included in it were merchants small industries and large industries;

(b) how many of exporters included in Directory of Exporters issued by Department of Commercial Intelligence and Statistics (as per reply to para (c) of Unstarred Question No. 3414 dated 17th March 1978) at end of I and III plans and on 1st January 1978 were (1) Indian

firms (2) Foreign firms (3) Merchants (4) small industries (5) large industries; and

(c) what are the details of information promised to be laid on the Table of the House in reply to part (e) of Unstarred Question No. 3414 dated 17th March, 1978 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) The total number of exporters included in the latest issue of the Directory of 'Exporters from India' of the Federation of Indian Export Organisations is 1189.

Names of exporting firms included in the Directory of FIEO are those of (i) Members of FIEO or Members of FIEO's constituents and (2) firms desirous of becoming members on payment of a nominal fee.

The names are not classified in the Directory on the basis of merchant small industries and large industries.

(b) This information is not maintained by Department of Commercial Intelligence and Statistics Calcutta.

(c) The information regarding number of merchant exporters, manufacturer exporters and SSI Units among the recognised Export Houses as on 1-1-1978 is being collected and will be laid on the Table of the House.

Allegations against Chairman of United Commercial Bank

9398. DR. BIJOY MONDAL : SHRI MADHAV PRASAD-TRIPATHI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government's attention has been drawn towards the allegations against the Chairman of United Commercial Bank published in Panchajanya Hindi weekly dated 23rd March, 1975;

(b) whether it is a fact that during the same period a number of Members of Parliament had submitted allegations against the Chairman, United Commercial Bank to the then Prime Minister and Finance Minister;

(c) if so, has any enquiry been made in those allegations;

(d) if so, with what results;

(e) if not, the reasons therefor and whether the Government now propose to institute any enquiry;

(f) if it is a fact, that inspite of all the allegations the Chairman, United Commercial Bank was granted three years' extension from 1st April, 1975;

(g) was this extension granted on the recommendation by one Ex-Chief Minister and some political leaders; and

(h) if so, how the Government now propose to rectify the irregularity?

THE MINISTER OF FINANCE (SHRI H.M. PATEL) : (a) to (c). Government have seen the news item referred to by the Hon'ble Members. During the material time certain allegations against the Chairman of the United Commercial Bank were also brought to the notice of Government. These allegations were looked into and found to be without any basis.

(f) to (h) . Shri V. R. Desai was reappointed as Chairman and Managing Director of the United Commercial Bank with effect from April 1, 1975 by the Central Government after consultation with the Reserve Bank according to the legal provisions.

Foreign orders on projects Equipments Corporation

9399. **SHRI SUKHENDRA SINGH:** Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the names of the countries which had placed orders during the years 1976-77 and 1977-78 with the Indian Projects and Equipments Corporation for the supply of diesel engines manufactured in the Railway Diesel Engine Workshops; and

(b) the number of engines supplied to each of those countries during that period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) and (b) . During 1976-77 and 1977-78, no order was placed by any country with the Projects and Equipment Corporation of India for supply of diesel engines manufactured by the Indian Railways. A contract for supply of 15 Diesel Electric Locomotives manufactured by Indian Railways was entered into with Tanzania in September, 1975. The deliveries made to

Tanzania against this contract are as follows:—

- 1975-76 . Two Nos.
- 1976-77 . Four numbers
- 1977-78 . Nine numbers

Terms of office of Chairman of non-Nationalised Banks

9400. **SHRI DHIRENDRANATH BASU:**

SHRI K. LAKKAPPA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the terms of office of a number of Chairman of non-nationalised banks are going to expire soon or have already expired, against whom cases of corruption, favouritism, nepotism and mal-administration are lying pending:

(b) if so, the names of such Chairmen and the banks concerned; and

(c) the policy of Government with regard to giving extensions time and again to the Chairman of non-nationalised banks?

THE MINISTER OF FINANCE (SHRI H.M. PATEL) : (a) and (b). During the period January 1, 1978 to June 30, 1978 the term of office of the under noted Chairman of non-nationalised banks expired or is due to expire:

1. Shri M.L.Inasu . Purbanchal Bank Ltd.
2. Shri K.S.N. Adiga . Karnataka Bank Ltd.
3. Shri K.C.Jain . Naini Tal Bank Ltd.
4. Shri D.A. Dewan . Miraj State Bank Ltd.
5. Shri B.R. Shah . Bareilly Corporation Bank Ltd.
6. Shri P.V. Seshagiri . Bharat Overseas Bank Ltd.
7. Shri M.N. Mehrotra . Kashi Nath Seth Bank Ltd.
8. Shri M. Sunder Ram Shetty . Vijaya Bank Ltd.
9. Shri Inderjit Singh . Punjab & Sind Bank Ltd.
10. Shri D. Varthamanan . Lakshmi Vilas Bank Ltd.